FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS.

(Under Regulation 36A(1)of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited PAN: AACCD5765A CIN: U14219WB2007PTC114838
2.	Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata – 700001, West Bengal, India
3.	URL of website	https://ipdipl.com/
4.	Details of place where majority of fixed assets are located	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate
5.	Installed capacity of main products/ services	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate
6.	Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July'2021 for **Rs 77,40,01,423** in Imphal, Manipur.
7.	Number of employees/ workmen	04 (Four)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details.
10.	Last date for receipt of expression of interest	10-01-2024
11.	Date of issue of provisional list of prospective resolution applicants	15-01-2024
12.	Last date for submission of objections to provisional list	20-01-2024
13	Date of issue of Final list of Prospective Resolution Applicants	30-01-2024

14	Date of Issue of Information Memorandum, Evaluation Matrix and request for Resolution Plans to prospective resolution applicants.	03-02-2024
15	Last date for submission of resolution plans	04-03-2024
16.	Process email id to submit Expression of Interest	ip.dadheechinfrastructures@gmail.com

Date: 26.12.2023

Place: Kolkata

Mr. Soumendra Podder
Resolution Professional
For Dadheech Infrastructures Private Limited
Reg. No. IBBI/IPA-001/IP-P00446/2017-18/10789
Authorisation of Assignment Valid Upto: 09-03-2024
Address: 1/427 Gariahat Road (South) 4th Floor,
Kolkata, West Bengal - 700068

Navi Mumbai airport launch by Dec 2024, to fly 12 mn in 1st yr

AJINKYA KAWALE & AMRITHA PILLAY
Mumbai, 25 December

The outer structure of Navi Mumbai International Airport's first terminal building is almost ready. Right behind the under-construction building stands a partially demolished hill, which executives from the airport company hope the hill will be flattened by mid-January, paving the way for the first commercial take-off by December next year.

"We are ahead of schedule on the airfield, what is left is a small hill," a spokesperson for Navi Mumbai International Airport Ltd (NMIAL) said, adding that the airfield – which consists of a runway, taxiway, apron and others – is 60 per cent complete and the runway is at 70 per cent.

The hill was to be demolished in a joint effort by MIAL, who is the concessionaire and CIDCO— City and Industrial Development Corporation—for Navi Mumbai, which is the nodal authority for the project.

"What is left is CIDCO's part of the demolition. We have worked around the earlier delays of the demolition and should be able to meet timelines," said the spokesperson, who is hopeful the demolition would be completed by mid-January.

NMIAL is a jointly owned subsidiary with MIAL holding 74 per cent and the rest by CIDCO. MIAL is Mumbai International Airport Ltd (MIAL), which in turn is a jointly owned subsidiary of Adani Airport Holding Limited and Airport Authority of India (AAI). Aviation consultancy firm CAPA India in November said the airport is facing delays and is likely to commence commercial operations in 2025 instead of 2024.

STATUS CHECK
- **September 2024:** Airfield completion expected
- **December 2024:** Commercial operations to begin
- **2.9 km out of 3.7 km** of the runway complete

Spokespeople from NMIAL remain confident of meeting the December 2024 timeline to start commercial operations from this new airport, which is to cater to 20 million passengers in the initial phase. "I see no challenge to the timelines, provided there is no other pandemic-like situation," a spokesperson added.

Even as the airport executives await the full demolition of the hill, work on other aspects has been set into motion.

"We are already in talks with airlines to start operations from this airport," the spokesperson said. "There are positive discussions with some asking us to start work on the second phase as well," the spokesperson said.

NMIAL is spending close to ₹17,000 crore in getting the initial phase ready.

The company is expected to start work on financial closure for the next phase only post-completion of the first. "Once a phase is complete, the project risk is out and funding costs lower," the spokesperson added.

There is another missing piece in the commencement of the airport's operations – connectivity. The Mumbai Trans-harbour link, which connects the island city of Mumbai to the satellite city of Navi Mumbai, is expected to start operations next month. However, work on the Ulwe Coastal Road connecting MTHL further to the Navi Mumbai Airport is yet to commence. Spokespeople for the airport company clarified that delays in such infra projects will not hamper connectivity, but said it will not be "ideal."

The Navi Mumbai Airport was first conceptualised to decongest Mumbai's sole international airport, where capacity is expected to peak at 60 million passengers in the next few years with a mix of international and domestic operations. Of the 20 million capacity in the initial phase, Navi airport is expected to fly 12 million passengers in the first year of operations. "The airport will be ready for DGCA inspections from September onwards and aims to start in the winter schedule of 2024," the spokesperson said.

The second terminal of the Mumbai International Airport was opened to passengers in 2014 and stands out for its peacock-themed interiors, a vast collection of art on display and a crunch for aircraft parking space.

Often spoken of as a second airport for Mumbai, the under-construction Navi airport may offer certain dissimilarities – a lotus-themed interior, more space for private jets, a higher fee for parking for fossil-fuel-based vehicles and the lack of expensive artefacts.

"We are a handover infrastructure company. We are exploring digital art for the airport," the spokesperson concluded.

Over 450 flights delayed as fog disrupts operations

DEEPAK PATEL
New Delhi, 25 December

PHOTO: REUTERS

FALLOUT
- 333 flights and 129 flights were delayed at the Delhi airport and the Hyderabad airport, respectively
- Temporary help desks set up at the Delhi airport's T3 forecourt, additional manpower deployed
- Staff given high visibility jackets, public address systems and radio transmission sets
- Meal boxes/food coupons arranged for passengers at Delhi airport

Dense fog on Monday morning caused disruptions to flight operations at Delhi and Hyderabad airports. According to Flightradar24.com, a total of 333 flights and 129 flights were delayed at the Delhi airport and the Hyderabad airport, respectively, until 12.30 pm on Monday.

At least eight flights were diverted from the Delhi airport to airports either in Jaipur or Ahmedabad between 6-9 am, sources said. Delhi and Hyderabad airports handle about a total of 1,300 daily flights and 480 daily flights, respectively. To prepare for fog-related disruption, GMR group-led Delhi International Airport Limited (DIAL) has set up temporary helpdesks at the T3 forecourt and deployed additional manpower from terminal operations teams. The terminal operations staff have been provided with high-visibility jackets, public address systems and radio transmission sets for better coordination and communication. The staff deployed at critical positions will facilitate passenger movement and provide updated information.

Apart from these, arrangements of meals for passengers in the form of meal boxes or food coupons at the food outlets, have been made. DIAL said it has facilitated the development and operations of a well-coordinated process between food outlets and airlines.

According to Flightradar24.com, a total of 91 arrivals and 236 departures were delayed at the Delhi airport until 12.30 pm amid fog. Similarly, a total of 40 arrivals and 89 departures were delayed at the Hyderabad airport until 12.30 pm amid fog.

Aviation Minister Jyotiraditya Scindia had earlier this month told Rajya Sabha that in order to prepare for the onset of the fog period, the number of inspections and special audits were increased over the last two years to enhance various facilities at airports and in the area of air navigation services.

Scindia had told Rajya Sabha that the airlines had been instructed to bring changes in their flight schedules in such a way that CAT-II and CAT-III non-compliant aircraft would not be operating during this period. CAT-II and CAT-III refer to different categories of Instrument Landing System (ILS) approaches, which are used to guide aircraft during their descent and landing in low-visibility conditions.

A CAT-II compliant aircraft can land on the runway with visibility as low as 300 metres.

FROM PAGE 1

Byju's...

The funding is expected to help the cash-strapped firm meet financial commitments, run company operations, and settle legal disputes with lenders. Byju's is also facing the challenge of significantly reducing its losses to establish a sustainable business model for the long term. An alleged lack of internal control of how the firm manages its resources and accounting practices was a major topic of discussion during the company's annual general meeting (AGM), held virtually on December 20. The meeting was attended by close to 60 shareholders. They pressed Raveendran for more transparency on the company financials and its latest state of affairs, according to sources.

Think and Learn passed all the resolutions, including the accounts for financial year 2022, during its AGM.

The AGM had two items on its agenda: Considering and approving the standalone and consolidated financials for FY22, and approving the appointment of MSKA and Associates (BDO in India) as its auditor.

Byju's has re-appointed accounting firm BDO its statutory auditor.

However, BDO officials were initially missing in the meeting. This angered the shareholders. They attended the meeting later, though they were not obliged to do so. They faced a barrage of questions from investors.

"The meeting was badly managed by the company," said a person aware of the meeting. "The shareholders felt considering the challenges the company was facing, the auditors should have made an exception and participated in the meeting."

"The auditor BDO later addressed all questions from shareholders before the company concluded the interactive three-hour-long meeting," Byju's reported.

India CEO Arjun Mohan presented Byju's 3.0 plan to the investors and shareholders. "This includes a significant focus on the hybrid model, offering both online and offline educational services," said a person who attended the meeting.

Mohan discussed the company's plan to enhance productivity, incorporating the latest developments in technology. The strategy centres on better monetising existing assets and expanding options across various price points and product ranges.

More on business-standard.com

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dadheech Infrastructures Private Limited [illegible]
2	Address of the registered office	[illegible] Kolkata – 700001, West Bengal, India
3	URL of website	[illegible]
4	Details of place where majority of fixed assets are located	[illegible]
5	Installed capacity of main products/ services	[illegible]
6	Quantity and value of main products/ services sold in last financial year	[illegible] Rs. 77,40,91,423 [illegible]
7	Number of employees/ workmen	[illegible]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	[illegible]
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	[illegible]
10	Last date for receipt of expression of interest	10-01-2024
11	Date of issue of provisional list of prospective resolution applicants	15-01-2024
12	Last date for submission of objections to provisional list	20-01-2024
13	Date of issue of final list of prospective resolution applicants	25-01-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15-02-2024
15	Last date for submission of resolution plans	04-03-2024
16	Process email id to submit Expression of Interest	[illegible]@gmail.com

Mr. Sachindra Poddar
Resolution Professional
For Dadheech Infrastructures Private Limited
Reg. No. IBBI/IPA-001/IP-P00446/2017-18/10789
Authorisation of Assignment Valid Upto: 05-03-2024
Address: 1A/27 Garcha Road (South) 4th Floor, Kolkata, West Bengal – 700068
Date: 26.12.2023 Place: Kolkata

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FUTURE ENTERPRISES LIMITED
OPERATING IN MANUFACTURING OF TEXTILES AT MAHARASHTRA AND KARNATAKA, INVESTING ACTIVITIES AND LEASING OF RETAIL STORE INFRASTRUCTURE ACROSS INDIA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

[illegible]

Anil Menezes
Resolution Professional of Future Enterprises Limited
[illegible]
26 December 2023, Mumbai

BURDWAN MUNICIPALITY
Water Works Department
e-NIT No. 12/2023-24
Tender Ref. No. WBMAD/BM/WATER/12/23-24
Vide Memo No.- 1831/WW/XII
Date : 18.12.2023
Tender ID : 2023_MAD_625757_1, 2023_MAD_625757_2
Construction of Deep Tube Well (DTW) at Town Hall in Ward No. 09 & Goodshed Road, Khalbi Math in Ward No. 07 within Burdwan Municipality. For details visit office notice board and below mentioned website. Further Corrigendum if any, will be published in office notice Board. For detail visit : http://burdwanmunicipality.gov.in
Sd/-
Chairman
Burdwan Municipality

FORM NO. INC-26
[illegible]

Form No. INC-26
[illegible]

Opinion, Insight Out

Opinion, Monday to Saturday

To book your copy, sms reachbs to 57575 or email order@bsmail.in

Business Standard
Insight Out

bsindia business.standard business-standard.com

পাহাড়ের গ্রাম উন্নয়নে তোড়জোড়, পঞ্চায়েত এলাকার জন্য ১৩২ কোটি

অলক সরকার

শিলিগুড়ি, ২৫ ডিসেম্বর

পাহাড়ের পঞ্চায়েত নির্বাচনে বিজিপিএমের (ভারতীয় গোর্খা প্রজাতান্ত্রিক মোর্চা) বিপুল সাফল্যে কার্যত দফারফা অবস্থা বিজেপি-সহ পাহাড়ের বিরোধী আঞ্চলিক দলগুলির। অনীত থাপার দলের যে-কোনও সাফল্যের সমালোচনা করে প্রাসঙ্গিক থাকার চেষ্টা করছিল। চা-বাগানে জমির পাট্টা নিয়েও শ্রমিকদের ভুল বোঝানোর চেষ্টা হয় বলে অভিযোগ। কিন্তু রাজ্য সরকারের সঙ্গে কথা বলে পাট্টা নিয়ে সিদ্ধান্ত সামান্য পাল্টে এমন পরিকল্পনা করা হয় যে বিরোধীদের মুখ বন্ধ হয়ে যায়। পাশাপাশি গোর্খাল্যান্ড ইস্যুতে পাহাড়িদের বিভ্রান্ত করার চেষ্টা করেও ব্যর্থ সকলে। এরই মধ্যে পাহাড়ের পঞ্চায়েত এলাকার জন্য ১৩২ কোটি টাকা বরাদ্দ হল। অনীত থাপা আরও শক্ত হাতে ময়দানে নামার সুযোগ পেলেন।

পাহাড়ের ১১২টি গ্রাম পঞ্চায়েত ও ৮টি পঞ্চায়েত সমিতির মধ্যে ৯২ শতাংশ বোর্ড অনীতের দলের দখলে। ইতিমধ্যে বোর্ড গঠন শেষ হলেও অর্থের অভাবে কাজ কিছুটা আটকে ছিল। এবার সেটাও মিটে গেল। ইতিমধ্যে জিটিএ এলাকার পঞ্চায়েতগুলির জন্য চলে এসেছে মোট ১৩২ কোটি টাকা। চলতি বছরের টাকা তো বটেই, তার সঙ্গে ২০২১-২২, ২০২২-২৩ আর্থিক বছরের অর্থও বকেয়া ছিল। মুখ্যমন্ত্রী ৮ ডিসেম্বর কার্শিয়াঙে সবরকম সহযোগিতার আশ্বাস দেওয়ার দু'সপ্তাহ পরেই সমস্ত অর্থ বরাদ্দ হওয়ায় পাহাড়ে এখন খুশির আবহ। ৫৮ কোটি ৪৫ লক্ষ টাকা এসেছে সরকারের নির্দিষ্ট করে দেওয়া প্রকল্প রূপায়ণের জন্য আর ৭৩ কোটি ৫৭ লক্ষ টাকা এসেছে স্বাধীনভাবে এলাকা উন্নয়নের কাজে লাগানোর জন্য।

অনীত থাপা জানান, 'পাহাড়ের গ্রাম উন্নয়নে এই আর্থিক বরাদ্দ শুরু মাত্র। ধাপে ধাপে আরও প্রচুর বরাদ্দ আসবে। আমরা পাহাড়কে সাজিয়ে দেব। আবেগ দিয়ে যেভাবে এতকাল রাজনীতি চলেছে, সেসব যে আখেরে আমাদের নীচের দিকে নামিয়ে এনেছে, সেটা মানুষ এমনিতেই আমাদের কাজের ফলে বুঝে যাবেন।'

পঞ্চায়েতে উন্নয়ন ফেরায় খুশির আবহ। ডানদিকে, কালিম্পঙেজাতিগত শংসাপত্র হাতে পাহাড়ি প্রবীণ। । ছবি: আজকাল

এদিকে টানা প্রায় দু'দশক পাহাড়ে পঞ্চায়েত ব্যবস্থা না থাকায় গ্রামীণ উন্নয়ন কার্যত স্তব্ধ হয়ে পড়েছিল। এতদিন পর এবার বিপুল অর্থ আসায় গ্রামে গ্রামেও আশার সঞ্চার হয়েছে।

বড়দিনেই তিস্তাপাড়ে পিকনিকের পালা শুরু

পার্থসারথি রায়

জলপাইগুড়ি, ২৫ ডিসেম্বর

নতুন বছর শুরুর আগে ছুটির দিন থেকেই শুরু হয়ে গেল তিস্তা পাড়ের পিকনিক। বড়দিনের ছুটিতে সোমবার থেকে জমজমাট পিকনিকের আনন্দে মেতে উঠতে দেখা যায় জলপাইগুড়ি শহরের মানুষকে। তিস্তা নদীর টানে প্রতি বছরই জলপাইগুড়ির জুবিলি পার্ক সংলগ্ন এলাকায় পিকনিকের আয়োজন করেন জলপাইগুড়ি শহর-সহ পার্শ্ববর্তী এলাকার বাসিন্দারা। শীত এলেই নদীর এপার ওপার শুকিয়ে কাঠ হয়ে যায়। এজন্য নদীর চরে দল বেঁধে পিকনিকের আনন্দ নিতে আসেন অসংখ্য মানুষ। চলে নাচ, গান, হইহুল্লোড়। ভরা বর্ষায় তিস্তা মানেই কল্লোলিনী। যদিও শীতের মরশুমে তিস্তায় এখন একেবারেই জল নেই। তাই পিকনিক বেশ জমজমাট হয়ে উঠলেও তিস্তা নদীতে এবারও জল না থাকায় হতাশ হতে হয় সকলকে। কারণ, নদীতে জল না থাকলে নৌকা ভ্রমণের আনন্দ এখানে একেবারেই মাটি হয়ে যায়। অনেকটা দূরে গিয়ে নৌকা ভ্রমণ করতে হয় সকলকে। এছাড়া এখানে

জলপাইগুড়ি

এখন হাইকোর্টের বিচারপতিদের বাংলো থাকায় মাইক বাজানোর ক্ষেত্রে নিষেধাজ্ঞা জারি করা হয়েছে। তাই মোবাইল ফোনের সঙ্গীতেই দিনভর আনন্দে মেতে থাকতে দেখা গেল তিস্তা নদীর চরে আসা পিকনিক দলগুলোকে। আনন্দে মেতে ওঠার পাশাপাশি চলে দেদার খাওয়া-দাওয়া। আগামী সপ্তাহ থেকেই শুরু হচ্ছে নতুন বছর। তখন পিকনিক দলের ভিড় আরও অনেকটাই বাড়বে বলে মনে করছেন তিস্তা চরের স্থানীয় বাসিন্দারা। তিস্তা পাড়ের বাসিন্দা স্বপন সরকার বলেন, 'বড়দিনের সময় থেকেই জলপাইগুড়িতে শুরু হয়ে যায় পিকনিকের মরশুম। তাই ছুটির দিনটিকে বেশ উপভোগ করছেন সবাই।'

সোমবার সকাল থেকেই বেশ জমজমাট হয়ে ওঠে জলপাইগুড়ির সারদাপল্লী ও জুবিলি পার্ক-সহ তিস্তা চরের বিভিন্ন এলাকা। ছোট ছোট দল বেঁধে পিকনিকে এসেছেন প্রচুর মানুষ। খাওয়া-দাওয়া ও নাচ গানের আনন্দে মেতে উঠেছেন সকলেই। পিকনিক দলের সঙ্গে আসা পূর্ণিমা দে বলেন, 'আমরা পান্ডাপাড়া থেকে এসেছি। প্রতি বছরই পিকনিক করতে আসি এখানে। সকলে মিলে খুব আনন্দ করি। তবে তিস্তার স্পার এখন আর আগের মতো নেই। আগে ভিড় অনেক বেশি হত। এ বছর কিছুটা ফাঁকা ফাঁকা মনে হচ্ছে।'

সান্তা ভোলা

বয়স এখন ৭০-এর কাছাকাছি। তা সত্ত্বেও শিশুদের ভালবাসার টানে আজও তিনি কাঁধে উপহারের ঝোলা নিয়ে বেরিয়ে পড়েন জলপাইগুড়ি শহরের রাস্তায়। শিশুদের হাতে তুলে দেওয়ার চেষ্টা করেন তাদের পছন্দের উপহার সামগ্রী। ১৯৭৪ সাল থেকে প্রতি বছর বড়দিনে এভাবেই সান্তার সাজে শিশুদের মনোরঞ্জন করছেন জলপাইগুড়ির 'সান্তা ভোলা'। আসল নাম সুহৃদ মণ্ডল। বিভিন্ন রকমের উপহার দিয়ে শিশুদের আবদার মেটানোর চেষ্টা করেন তিনি। সান্তা ভোলার এই শিশুপ্রেম কারও অজানা নয়। তাঁর কাঁধে লাল ঝোলা দেখলেই ছুটে আসে শিশুরা। জলপাইগুড়ি শহরের নয়াবস্তি এলাকার বাসিন্দা ভোলা ডাকবিভাগের প্রাক্তন কর্মী। তথ্য ও ছবি: পার্থসারথি রায়

পিকনিকে মারপিট, মৃত যুবক

সঞ্জয় বিশ্বাস

দার্জিলিং, ২৫ ডিসেম্বর

বন্ধুদের সঙ্গে পিকনিকে বেরিয়ে বন্ধুদের হাতেই মৃত্যু হল এক যুবকের। এই ঘটনায় উৎসবের দিনেও শোকের ছায়া দার্জিলিঙের ফুবশেরিং চা-বাড়ি এলাকায়। মৃতের নাম উদয় মুখিয়া (৩৭)। ঘটনাটি ঘটে রবিবার সকালে। উদয়ের মৃত্যুর ঘটনায় অভিযুক্ত তাঁর চার বন্ধুকে গ্রেপ্তার করে পুলিশ সোমবার দার্জিলিং জেলা আদালতে পেশ করে। পুলিশ সূত্রে জানা গেছে, ন'জন বন্ধু মিলে বড়দিনে জামুনিতে পিকনিকে যাওয়ার পরিকল্পনা হয় দিন কয়েক আগেই। সেইমতো

দার্জিলিং

রবিবার সকালেই সবাই মিলে একটি গাড়ি নিয়ে বেরিয়ে পড়েন। জামুনিতে গিয়ে কোনও বিষয়ে বিবাদ বাধে তাঁদের। তারই জেরে উদয়ের ওপর লাঠি নিয়ে হামলা চালায় অন্যরা। এতে গুরুতর জখম হন উদয়। এরপর দার্জিলিং সদর হাসপাতালে পাঠানো হলে তাঁকে মৃত ঘোষণা করা হয়। দার্জিলিং জেলা আদালতের সরকারি আইনজীবী পঙ্কজ প্রসাদ বলেন, 'উদয়ের মৃত্যুর ঘটনায় তাঁর পরিবারের তরফে কল্যাণ মুখিয়া থানায় অভিযোগ করেন। অভিযোগের ভিত্তিতে চারজনকে গ্রেপ্তার করে এদিন আদালতে তোলা হয়। তাদের মধ্যে দীপঙ্কর রাইকে তিন দিনের পুলিশ হেফাজতে নেওয়া হয়েছে। বাকি তিনজন বিশ্ব গুরুং, প্রণয় তামাং, সুনন্দর গুরুংকে জেল হেফাজতে পাঠানো হয়েছে।' জানা গেছে, খুনের উদ্দেশ্য খুঁজতে এবং ঘটনার পুনর্নির্মাণের জন্য ধৃতদের হেফাজতে চেয়েছিল পুলিশ। তা মেনে নিয়েছেন বিচারক।

দুয়ারে সরকার আলিপুরদুয়ারে

পাহাড়ে সাংস্কৃতিক অনুষ্ঠান, সমতলে ক্রীড়ার আয়োজন

অম্লানজ্যোতি ঘোষ

আলিপুরদুয়ার, ২৫ ডিসেম্বর

অষ্টম দফার দুয়ারে সরকারকে সামনে রেখে একাধিক অভিনব পদক্ষেপ করেছে আলিপুরদুয়ার জেলা প্রশাসন। ইতিমধ্যেই জেলার ছ'টি ব্লকের কোথাও রক্তদান, কোথাও বস্ত্রদান বা কম্বল দানের কর্মসূচি হয়েছিল। তবে এবার জেলার পাহাড় ও সমতলে আরও দুই কর্মসূচি নিতে চলেছে প্রশাসন। দুয়ারে সরকারকে সামনে রেখে এবারই প্রথম জেলার সবচেয়ে দুর্গম, উচ্চতম বক্সা পাহাড়ের জনপ্রিয় পর্যটন কেন্দ্র লেপচাখাতে ৩০ ডিসেম্বর হতে চলেছে সাংস্কৃতিক অনুষ্ঠান। আলিপুরদুয়ারের জেলাশাসক আর বিমলা-সহ প্রশাসনের প্রতিটি লাইন ডিপার্টমেন্টের আধিকারিকের ওই অনুষ্ঠানে উপস্থিত থাকার কথা। পাশাপাশি জেলার অসম সীমানার কুমারগ্রাম ব্লকে সোমবার সন্ধের পর থেকেই সারা রাত ধরে চলবে একদিনের ব্যাডমিন্টন প্রতিযোগিতা।

রাজ্যের পাশাপাশি আলিপুরদুয়ারেও ইতিমধ্যেই সাতটি দুয়ারে সরকার সম্পূর্ণ হয়েছে। প্রতিটি দুয়ারে সরকারে জেলার দুর্গমতম বক্সা পাহাড়ের চুনাভাটি, লেপচাখা, বক্সা সদরে প্রশাসনের আধিকারিকেরা পৌঁছে গিয়েছিলেন। তবে এবার আরও এক ধাপ এগিয়ে দুর্গম প্রত্যন্ত বক্সায় সাংস্কৃতিক অনুষ্ঠান করতে চলেছে প্রশাসন। ডুকপা জনজাতি-অধ্যুষিত বক্সা পাহাড়ের ১৪টি গ্রাম থেকে মানুষ ওই অনুষ্ঠানে উপস্থিত থাকবেন বলে আশাবাদী প্রশাসন। কালচিনির বিডিও জয়দীপ চক্রবর্তী বলেন, 'দুয়ারে সরকারকে সামনে রেখে ইতিমধ্যেই একাধিক পদক্ষেপ করেছি আমরা। এবার ব্লকের সবচেয়ে দুর্গম বক্সা, লেপচাখাতে মানুষের আরও কাছে পৌঁছে যেতে সাংস্কৃতিক অনুষ্ঠান করা হবে। এদিকে, দুয়ারে সরকারের পাশাপাশি 'সিস্টেমেটিক ভোটার এডুকেশন অ্যান্ড ইলেক্টোরাল পার্টিসিপেশন' (এসভিইইপি) কর্মসূচিতে ভোটার শিক্ষা, ভোটার সচেতনতা ছড়িয়ে দেওয়া, ভোটার সাক্ষরতা প্রচারের জন্য সমান তালে জেলা জুড়ে প্রচার অভিযান চলছে প্রশাসনের। ২০২৪ সালের লোকসভা নির্বাচনের আগে সমস্ত ভোটারকে তাঁদের ভোটদানের অধিকার, অবাধ ও সুষ্ঠুভাবে ভোটাধিকার প্রয়োগের গুরুত্ব সম্পর্কে সচেতন করার কাজ চলছে। দুই কর্মসূচিকে আরও কিছুটা জনপ্রিয় করতে এবার সরাসরি ব্যাডমিন্টন প্রতিযোগিতার আয়োজন করা হচ্ছে। প্রাথমিকভাবে প্রশাসনের তরফে জানা গেছে, ইতিমধ্যেই ফালাকাটা ব্লকে কিছু কিছু এলাকায় ব্যাডমিন্টন খেলা হয়েছে। সোমবার আরও বড় করে খেলার আয়োজন করা হয়েছে অসম সীমানার কুমারগ্রাম ব্লকে।

বিডিও গৌতম বর্মন বলেন, 'আজ সন্ধের পর থেকেই খেলা শুরু হবে বিডিও অফিস প্রাঙ্গণে। ব্লকের প্রতিটি অংশ থেকে খেলোয়াড়রা অংশ নেবেন।' এদিকে, জেলা প্রশাসনের কর্তাদের একাংশের মতে, ইতিমধ্যেই সাতটি দুয়ারে সরকার সম্পূর্ণ হয়েছে। প্রচুর মানুষ সরাসরি উপকৃত হয়েছেন। স্বাভাবিকভাবেই অষ্টম দফার শিবিরে ভিড় কিছুটা কম হতে পারে। তবে বর্তমানে প্রশাসন জেলার সবচেয়ে দুর্গম প্রত্যন্ত পয়েন্টগুলিতে সরাসরি ভ্রাম্যমাণ শিবির করে পৌঁছে যাচ্ছে। লক্ষ্য একটাই, জেলার একজন মানুষও যেন কোনও পরিষেবা থেকে বঞ্চিত না হন।

প্রয়োজনীয় পদক্ষেপের আশ্বাস পুরসভার

রথবাড়িতে জাতীয় সড়ক দখল করে চলছে বাজার, অসন্তোষ

অভিজিৎ চৌধুরি

মালদা, ২৫ ডিসেম্বর

ছবি দেখে বোঝার উপায় নেই, এটা বাজার না ৩৪ নম্বর জাতীয় সড়ক। ইংরেজবাজার শহরের রথবাড়ি থেকে রামকৃষ্ণপল্লী পর্যন্ত ৩৪ নম্বর জাতীয় সড়কের দুই লেন দখল করে অবাধে চলছে বাজার এবং পার্কিং। যানজটের পাশাপাশি মাঝেমধ্যেই দুর্ঘটনাও ঘটছে বলে অভিযোগ। এখন ৩৪ নম্বর জাতীয় সড়কের রাস্তায় শাকসবজি, ফল, ফুল-সহ নানা ধরনের সামগ্রী নিয়ে সকাল থেকে রাত পর্যন্ত বেচাকেনা চলছে। অন্যদিকে, জাতীয় সড়কে বিভিন্ন ধরনের যানবাহনের বেআইনি পার্কিং গড়ে উঠেছে।

ইংরেজবাজার শহরের প্রাণকেন্দ্র রথবাড়ি এলাকা লাগোয়া চার লেনের ৩৪ নম্বর জাতীয় সড়কে সকাল থেকে রাত পর্যন্ত যানবাহন চলতেই থাকে। এছাড়াও জাতীয় সড়কের ধারে বিভিন্ন ধরনের দোকান খোলা থাকে। কিন্তু এখন ধীরে ধীরে এই এলাকাটি জবরদখল হয়ে যাচ্ছে বলে অভিযোগ উঠেছে। রথবাড়ি থেকে রামকৃষ্ণপল্লী প্রায় এক কিলোমিটার রাস্তা দিয়ে কোনওরকম যানবাহন সহজে চলাচল করতে পারে না। রাস্তার মধ্যেই অবাঞ্ছিতভাবে বিভিন্ন ধরনের সামগ্রী নিয়ে পশরা সাজিয়ে বাজার বসছে। এলাকাবাসীর অভিযোগ, প্রতিদিনই এই বাজার আর পার্কিংয়ের জন্য যানজট বাড়ছে এবং দুর্ঘটনা ঘটছে।' মালদা মার্চেন্ট চেম্বার অফ কমার্সের সম্পাদক উত্তম বসাক বলেন, 'খুচরো ব্যবসায়ীরা ব্যবসা করুন, কিন্তু দেখতে হবে, সাধারণ মানুষ যাতে সমস্যায় না পড়েন।'

ইংরেজবাজার পুরসভার ভাইস-চেয়ারম্যান সুমালা আগরওয়াল জানান, পুরো বিষয়টি নিয়ে প্রশাসনের সঙ্গে আলোচনা করে প্রয়োজনীয় উদ্যোগ নেওয়া হবে। এদিকে, জেলাশাসক নীতিন সিঙ্ঘানিয়া জানিয়েছেন, জাতীয় সড়ক জবরদখল হওয়াটা মোটেই বাঞ্ছনীয় নয়। বেআইনি পার্কিং এবং জবরদখলের বিরুদ্ধে পুরসভা, পুলিশ এবং প্রশাসন আলোচনা করেই হস্তক্ষেপ করবে।

পর্যটকের ভিড় শিলিগুড়ি লাগোয়া মাটিগাড়া সায়েন্স সেন্টারে। ছবি: আজকাল

যিশুর গল্প শুনতে মঙ্গলবাড়ি বস্তির ক্যাথলিক চার্চে ভিড়

দিব্যেন্দু ভৌমিক

চালসা, ২৫ ডিসেম্বর

শীতের কুয়াশা ভেদ করে বুনো গন্ধে ভরা পরিবেশে সন্ধ্যা থেকে রাত গড়িয়ে চলল বড়দিনের অনুষ্ঠান ও মেলা। ৫২ বছর ধরে যিশুর জন্মতিথি উপলক্ষে মেটেলি ব্লকের লাটাগুড়ির টিয়াবন লাগোয়া মঙ্গলবাড়ি বস্তির ক্যাথলিক চার্চ জ্যোতি আশ্রমে ২৪ ডিসেম্বর মিলিত হন হাজারো মানুষ। ধর্ম নির্বিশেষে মানুষ আসেন যিশু ও মেরির কথা শুনতে। বসে মেলা। এ বছরও তার অন্যথা হয়নি।

যিশুর গল্প শুনতে, অনুষ্ঠানে যোগ দিতে সারা বছর মুখিয়ে থাকেন মেটেলি ব্লকের লাটাগুড়ি, বাতাবাড়ি, মূর্তি, মেদলা, চালসা, জুরান্তির কয়েক হাজার মানুষ। আসেন ওদলাবাড়ি, ডামডিম ও মালবাজারের মানুষও। রবিবার সন্ধ্যা থেকেই বাজছিল ক্যাথলিক চার্চ জ্যোতি আশ্রমের মঞ্চ থেকে বিভিন্ন শিল্পীর কণ্ঠে যিশুর নানান গান। মাদলের তালে পা মেলান আদিবাসী রমণীরাও। ফাদার স্যামুয়েল এক্কা যিশুর বাণী পাঠ করেন। যিশুর গল্প শুনতে, যিশুর পুজো দেখতে হাজারো মানুষের ভিড় জমে চার্চ চত্বরে। চার্চের উল্টো পাশেই বিশাল মাঠে একদিকে শত শত গাড়ির পার্কিং, অন্যদিকে জিলিপি, হরেক তেলেভাজা নিয়ে রাতের মেলা গমগম করছিল। দেদার বিকিয়ে যেতে দেখা গেল ক্রিসমাস টুপি, সান্তা ক্লজ, ক্রিসমাস ট্রি, ক্যান্ডেল।

রবিবার রাত তখন ১২টা। মেটেলির ক্যাথলিক চার্চ জ্যোতি আশ্রমে ভিড়। ছবি: প্রতিবেদক

মেটেলি ব্লক প্রশাসন ও মেটেলি থানার পুলিশকে দেখা গেল কড়া নিরাপত্তার বেষ্টনীতে গোটা চার্চ চত্বর ও মেলা চত্বর ঘিরে থাকতে। মেটেলি ব্লকের টিয়াবন রিসর্ট। এই এলাকায় মুখ্যমন্ত্রী এলে এখানেই প্রশাসনিক সভা করেন। রাতও কাটান। আছে হেলিপ্যাড। গড়ে উঠেছে সুদৃশ্য যুব কল্যাণ আবাসন। সে সমস্ত পেরিয়েই মঙ্গলবাড়ি বস্তি। চালসা থেকে তিন, সাড়ে তিন কিলোমিটার। ফাদার স্যামুয়েল এক্কা বলেন, 'মানুষ যিশুর কথা শুনতে, পুজো দেখতে আসেন। হাজার তিরিশেক মানুষের সমাগম হয়। দূর-দূরান্ত থেকে সবাই আসেন। রাত ১২টায় হয় প্রার্থনা। ২৪-এর সন্ধ্যা থেকেই নানান অনুষ্ঠান শুরু হয়ে যায়।'

তৃণমূলের পঞ্চায়েত সদস্যকে হাঁসুয়া দিয়ে কুপিয়ে খুনের চেষ্টা

আজকালের প্রতিবেদন

মালদা, ২৫ ডিসেম্বর

তৃণমূলের গ্রাম পঞ্চায়েতের এক নির্বাচিত সদস্যকে হাঁসুয়া দিয়ে কুপিয়ে খুনের চেষ্টার অভিযোগ উঠল সিপিএম-আশ্রিত দুষ্কৃতীদের বিরুদ্ধে। আক্রান্তের নাম রথীন সরকার (৩৫)। তিনি পঞ্চানন্দপুর গ্রাম পঞ্চায়েতের তৃণমূলের নির্বাচিত সদস্য। ছেলেকে বাঁচাতে গিয়ে গুরুতর জখম হয়েছেন রথীনের বাবা শ্যামল সরকারও (৬৫)। রবিবার রাতে ঘটনাটি ঘটেছে মোথাবাড়ি থানার উত্তর পঞ্চানন্দপুর এলাকায়। এই ঘটনায় সংশ্লিষ্ট এলাকার সিপিএম নেতা বাপি সরকার ও তাঁর দলবলের বিরুদ্ধে লিখিত অভিযোগ দায়ের করেছেন আক্রান্ত তৃণমূল নেতা। যদিও নিজের বিরুদ্ধে ওঠা সমস্ত অভিযোগ অস্বীকার করেছেন বাপি। আহত দু'জনকেই চিকিৎসার জন্য ভর্তি করানো হয়েছে মালদা মেডিক্যাল কলেজ ও হাসপাতালে। পুরো ঘটনাটি নিয়ে রাজনৈতিক বিতর্ক শুরু হয়েছে। পুলিশের কাছে অভিযোগে রথীন সরকার বলেন, 'এলাকায় দলীয় একটি কর্মসূচির জন্য ফ্ল্যাগ এবং ফেস্টুন টাঙানো হচ্ছিল। তা নিয়েই স্থানীয় সিপিএম নেতা বাপি সরকার ও তার দলবল অযথা গোলমাল শুরু করে। হঠাৎই ওই সিপিএম নেতা ও তার দলবল হাঁসুয়া নিয়ে আমার ওপর হামলা চালায়। ওরা মাথায় কোপ মারতে যায়। হাত দিয়ে আটকাতে গেলে গুরুতর জখম হই। আমার বাবা ঘটনাটি দেখতে পেয়ে ছুটে আসেন। দুষ্কৃতীরা তাঁকেও মারধর করে। এরপর আমার আর্ত চিৎকার শুনে স্থানীয় তৃণমূল কার্যালয় থেকে কর্মী-সমর্থকরা ছুটে এলে অভিযুক্তরা পালিয়ে যায়। পুরো বিষয়টি নিয়ে হামলাকারী বাপি সরকার, তার ভাই টনি সরকার-সহ দলবলের বিরুদ্ধে মোথাবাড়ি থানায় লিখিত অভিযোগ দায়ের করা হয়েছে।'

মালদা মেডিক্যালে চিকিৎসাধীন রথীন সরকার। ছবি: অভিজিৎ চৌধুরি

এদিকে এই ঘটনায় চরম অসন্তোষ প্রকাশ করেছেন জেলা তৃণমূল নেতৃত্ব। দলের জেলা সহ-সভাপতি বাবলা সরকার বলেছেন, 'অন্যায়ভাবে দলের এক নির্বাচিত পঞ্চায়েত সদস্যের ওপর হামলা চালানো হয়েছে। আমরা এর তীব্র প্রতিবাদ জানাচ্ছি। হামলাকারীদের অবিলম্বে গ্রেপ্তারের কথাও পুলিশকে জানানো হয়েছে।'

এদিকে যাঁর বিরুদ্ধে অভিযোগ, সেই সিপিএম নেতা বাপি সরকারের বক্তব্য, 'ঘটনাটি সম্পূর্ণ মিথ্যে। এরকম কোনও ঘটনাই ঘটেনি। বরং রাস্তা ঘিরে ওরা কাজ করছিল। প্রতিবাদ করাতেই পাল্টা তৃণমূলের নির্বাচিত পঞ্চায়েত সদস্যের দলবল আমার ওপর হামলা চালায়।' মোথাবাড়ি থানার পুলিশ তদন্ত শুরু করেছে।

ফর্ম নং: আইএনসি-২৬

কেন্দ্রীয় সরকার, রিজিওনাল ডিরেক্টর, ইস্টার্ন রিজিয়ন পশ্চিমবঙ্গ সমীপে

কোম্পানিজ অ্যাক্ট, ২০১৩-এর ১৩ নং ধারার (৪) নং উপধারা এবং কোম্পানিজ (ইনকর্পোরেশন) রুলস, ২০১৪-এর রুল ৩০ সাব রুল (৫) ক্লজ (এ) সম্পর্কিত বিষয়

এবং

বিষয়: **সোরসি প্রপার্টিজ প্রাইভেট লিমিটেড,** রেজিস্টার্ড অফিস: কমলালয় সেন্টার, ১৫৬এ লেনিন সরণি, কক্ষ নং এফ/২৮, কলকাতা, পিন-৭০০০১৩, ভারত

...পিটিশনার

এতদ্বারা জনসাধারণের জ্ঞাতার্থে জানানো হচ্ছে যে, ১৮/১২/২০২৩ তারিখে আয়োজিত উক্ত কোম্পানির বিশেষ সাধারণ সভায় গৃহীত একটি বিশেষ সিদ্ধান্ত অনুযায়ী কোম্পানিজ অ্যাক্ট, ২০১৩ এর ১৩ নং ধারাধীনে 'পশ্চিমবঙ্গ রাজ্য' থেকে 'মহারাষ্ট্র রাজ্য'তে কোম্পানির রেজিস্টার্ড অফিস স্থানান্তরের উদ্দেশ্যে কোম্পানির সঙ্ঘস্মারক ক্লজ ২ (সিচুয়েশন ক্লজ) পরিবর্তনের বিষয়টি নিশ্চিত করার জন্য আবেদনকারী কোম্পানির তরফে কেন্দ্রীয় সরকারের কাছে একটি আর্জি পেশ করার প্রস্তাব আনা হয়েছে। এই কোম্পানির রেজিস্টার্ড অফিসের প্রস্তাবিত উক্ত স্থানান্তরে কারও স্বার্থ ক্ষুণ্ণ হওয়ার সম্ভাবনা থাকলে তিনি/তাঁরা এমসিএ-২১ পোর্টাল (www.mca.gov.in)-এ ইনভেস্টর কমপ্লেইন্ট ফর্ম দাখিল করে কিংবা এই বিজ্ঞপ্তি সংবাদপত্রে প্রকাশিত হওয়ার তারিখ থেকে চোদ্দো দিনের মধ্যে রিজিওনাল ডিরেক্টর, নিজাম প্যালেস, ২য় এমএসও বিল্ডিং, ২য় ফ্লোর, ২৩৪/৪, এজেসি বোস রোড, কলকাতা-৭০০০২০ সমীপে তাঁর (পুং/স্ত্রী) স্বার্থের ধরন ও বিরোধিতার কারণ উল্লেখ করে লিখিতভাবে জানান বা রেজিস্টার্ড ডাকে পাঠান এবং এর সঙ্গে একটি হলফনামা দ্বারা বক্তব্য সমর্থিত হওয়া আবশ্যক এবং এর একটি কপি অবশ্যই আবেদনকারী এই কোম্পানির উক্ত রেজিস্টার্ড অফিসের ঠিকানায় পেশ করতে হবে।

সোরসি প্রপার্টিজ প্রাইভেট লিমিটেডের পক্ষে
স্বা:
(নবীন আগরওয়াল)
ডিরেক্টর
DIN: 00575352

তারিখ: ২৬-১২-২০২৩
স্থান: কলকাতা

ফর্ম নং: আইএনসি ২৬

[কোম্পানিজ (ইনকর্পোরেশন) রুলস, ২০১৪-এর রুল ৩০ অনুযায়ী]

এক রাজ্য থেকে অপর রাজ্যে কোম্পানির রেজিস্টার্ড অফিস স্থানান্তরের জন্য সংবাদপত্রে প্রকাশিতব্য বিজ্ঞাপন

কেন্দ্রীয় সরকার, ইস্টার্ন রিজিয়ন কর্পোরেট বিষয়ক মন্ত্রক, পশ্চিমবঙ্গ সমীপে

কোম্পানিজ অ্যাক্ট, ২০১৩-এর ১৩ নং ধারার (৪) নং উপধারা এবং কোম্পানিজ (ইনকর্পোরেশন) রুলস, ২০১৪-এর রুল ৩০ সাব রুল (৫) ক্লজ (এ) সম্পর্কিত বিষয়

-এবং-

বিষয়: করমবীর ইমপেক্স, প্রাইভেট লিমিটেড, যার রেজিস্টার্ড অফিস- ট্রাস্ট হাউস, ৫ম ফ্লোর, ৩২-এ চিত্তরঞ্জন অ্যাভিনিউ, কলকাতা, পশ্চিমবঙ্গ-৭০০ ০১২

... পিটিশনার

এতদ্বারা জনসাধারণের জ্ঞাতার্থে জানানো হচ্ছে যে, ০২ নভেম্বর ২০২৩ তারিখে আয়োজিত উক্ত কোম্পানির বিশেষ সাধারণ সভায় গৃহীত একটি বিশেষ সিদ্ধান্ত অনুযায়ী কোম্পানিজ অ্যাক্ট, ২০১৩-এর ১৩ নং ধারাধীনে 'পশ্চিমবঙ্গ রাজ্য' থেকে 'মহারাষ্ট্র রাজ্য'তে কোম্পানির রেজিস্টার্ড অফিস স্থানান্তরের উদ্দেশ্যে কোম্পানির সঙ্ঘস্মারক পরিবর্তনের বিষয়টি নিশ্চিত করার জন্য আবেদনকারী কোম্পানির তরফে কেন্দ্রীয় সরকারের কাছে একটি আর্জি পেশ করার প্রস্তাব আনা হয়েছে।

এই কোম্পানির রেজিস্টার্ড অফিসের প্রস্তাবিত উক্ত স্থানান্তরে কারও স্বার্থ ক্ষুণ্ণ হওয়ার সম্ভাবনা থাকলে তিনি/তাঁরা এমসিএ-২১ পোর্টাল (www.mca.gov.in)-এ ইনভেস্টর কমপ্লেন ফর্ম দাখিল করে কিংবা এই বিজ্ঞপ্তি সংবাদপত্রে প্রকাশিত হওয়ার তারিখ থেকে চোদ্দো দিনের মধ্যে রিজিওনাল ডিরেক্টর, ইস্টার্ন রিজিয়ন, নিজাম প্যালেস, ২য় এমএসও বিল্ডিং, ৪র্থ তল, ২৩৪/৪, এ জে সি বোস রোড, কলকাতা-৭০০ ০২০ সমীপে তাঁর (পুং/স্ত্রী) স্বার্থের ধরন ও বিরোধিতার কারণ উল্লেখ করে লিখিতভাবে জানান বা রেজিস্টার্ড ডাকে পাঠান এবং এর সঙ্গে একটি হলফনামা দ্বারা বক্তব্য সমর্থিত হওয়া আবশ্যক এবং এর একটি কপি অবশ্যই আবেদনকারী এই কোম্পানির এই রেজিস্টার্ড অফিসের ঠিকানায় পেশ করতে হবে: পশ্চিমবঙ্গ-এর করমবীর ইমপেক্স প্রাইভেট লিমিটেড, ট্রাস্ট হাউস, ৫ম ফ্লোর, ৩২-এ, চিত্তরঞ্জন অ্যাভিনিউ, কলকাতা, পি: কো:-৭০০ ০১২

আবেদনকারীর জন্য ও তরফে
করমবীর ইমপেক্স প্রাইভেট লিমিটেড
অরবিন্দ জয়সোয়াল
ডিরেক্টর
DIN: 00249864

তারিখ: ২৬.১২.২০২৩
স্থান: কলকাতা

ঠিকানা: 'উষা সদন', ২৪৬, পিটি আর এস এস মার্গ, সিভিল লাইন্স, নাগপুর, মহারাষ্ট্র, ভারত-৪৪০ ০০১

কেনরা বैंক Canara Bank
সিন্ডিকেট Syndicate

গড়িয়াহাট শাখা
২২/২ গড়িয়াহাট রোড, কলকাতা- ৭০০০২৯
ই মেল- cb0150@canarabank.com,
ফোন: ৯৮৩১৪ ২১০৮১

স্বর্ণ নিলাম বিজ্ঞপ্তি

যেহেতু **কানাড়া ব্যাঙ্ক, গড়িয়াহাট শাখা** সংশ্লিষ্ট ঋণগ্রহীতাগণের প্রতি বিক্রয় বিজ্ঞপ্তি(গুলি) জারি করেছে তাঁদের নেওয়া স্বর্ণঋণ বাবদ বকেয়া মিটিয়ে দেওয়ার জন্য। ঋণগ্রহীতা বকেয়া পরিশোধে ব্যর্থ হওয়ায় ঋণগ্রহীতা ও জনসাধারণের প্রতি বিজ্ঞপ্তি জারি হচ্ছে, যে নিম্নস্বাক্ষরকারী স্বর্ণালঙ্কারগুলি অনলাইনে 'যা যেখানে আছে', 'যেমন যেখানে আছে' এবং 'রিকোর্স ছাড়া' ভিত্তিতে বিক্রি করবেন। স্বর্ণালঙ্কারগুলি অনলাইনে বিক্রি করা হবে **https://egold.auctiontiger.net**-এ ০৩.০১.২০২৪ তারিখে দুপুর ১১:৩০ থেকে ১:৩০ টায়।

ঋণগ্রহীতার নাম লোন এসি নং	মোট ওজন ও নিট ওজন	পরিদর্শনের তারিখ ও বায়না অর্থাঙ্ক	ইএমডি অ্যাকাউন্ট বিশদ
মিঃ ধ্রুব চৌধুরী		৩০.১২.২০২৩ ও ০১.০১.২০২৪ দুপুর ১২:০০ থেকে ৪:০০ টা	ইএমডি ₹২৫০০০/- ডিডি/ আরটিজিএস/ এনইএফটি দ্বারা অনুমোদিত আধিকারিক, কানাড়া ব্যাঙ্ক, গড়িয়াহাট শাখার অনুকূলে ০২.০১.২০২৪ বিকেল ৪:০০ টের মধ্যে। এসি নং. : ২০৯২৭২৪৩৪, আইএফএসসি: CNRB0000150
লোন এসি নং ১৮০১৮০৭৪৮০৪০	মো ও: ১৫.৮০ নি ও: ২.৮০		
লোন এসি নং ১৮০১৯৭১৫৭৮১৫	মো ও: ২.৭ নি ও: ২.৩		
লোন এসি নং ১৮৪০০২৮৭৫৫৪২	মো ও: ৫৩.৬ নি ও: ৪০.৩		
লোন এসি নং ১৮৪০০২৮৬৫৪০৬	মো ও: ৩৭.৭ নি ও: ১৩.১		

বিশদ তথ্যের জন্য যোগাযোগ করুন ৬৩৫২৬ ৩৪৫২৩ বা ৬৩৫১৮ ৯৯৬৪০-এ। বিশদ শর্ত ও নিয়মাবলির জন্য https://egold.auctiontiger.net দেখুন।

তারিখ: ২৬.১২.২০২৩
স্থান: কলকাতা

অনুমোদিত আধিকারিক
কানাড়া ব্যাঙ্ক, গড়িয়াহাট শাখা

ফর্ম 'জি'

আগ্রহ প্রজ্ঞাপনের জন্য আমন্ত্রণ

নির্মাণ এবং পরিকাঠামোর ব্যবসায় নিযুক্ত দাধিক ইনফ্রাস্ট্রাকচার্স প্রাইভেট লিমিটেড-এর জন্য

[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্সি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ(১) অধীনে]

	সরকারি তথ্যাবলি	
১	কর্পোরেট ঋণগ্রহীতার নাম এবং সিআইএন/ এলএলপি নম্বর	দাধিক ইনফ্রাস্ট্রাকচার্স প্রাইভেট লিমিটেড প্যান: AACCD5765A CIN No. U14219WB2007PTC114838
২	রেজিস্টার্ড অফিসের ঠিকানা	৯/১২, লালবাজার স্ট্রিট ই ব্লক, ৫ম তল, কলকাতা-৭০০০০১, পশ্চিমবঙ্গ, ভারত
৩	ওয়েবসাইটের ইউআরএল	https://ipdipl.com/
৪	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	কর্পোরেটের সম্পূর্ণ বিবরণের জন্য ip.dadheechinfrastructures@gmail.com-এ ই মেল লিখুন
৫	মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি	কর্পোরেট ঋণগ্রহীতার সম্পূর্ণ বিবরণের জন্য ip.dadheechinfrastructures@gmail.com-এ ই মেল লিখুন
৬	শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য	ইম্ফল, মণিপুরে দাধিক ইনফ্রাস্ট্রাকচার্স প্রাইভেট লিমিটেড এবং গজরূপ ইনফ্রাহোমস প্রাঃ লিঃ এর মধ্যে ১ জুলাই, ২০২১ ₹৭৭,৪০,৫১,৪২৩ অর্থের একটি চুক্তি সম্পন্ন হয়েছিল
৭	কর্মী/শ্রমিকের সংখ্যা	৪ (চার)
৮	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল সহ), ঋণদাতাদের তালিকা, প্রক্রিয়া সম্পর্কিত পরবর্তী ঘটনাবলির প্রাসঙ্গিক তারিখ ইত্যাদি বিশদ তথ্য যেখানে পাওয়া যাবে:	কর্পোরেট ঋণগ্রহীতার সম্পূর্ণ বিবরণের জন্য ip.dadheechinfrastructures@gmail.com-এ ই মেল লিখুন
৯	উক্ত কোডের ২৫(২)(এইচ) ধারাধীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:	সম্পূর্ণ বিবরণের জন্য ip.dadheechinfrastructures@gmail.com-এ ই মেল লিখুন
১০	এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	১০.০১.২০২৪
১১	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রভিশনাল তালিকা জারির তারিখ	১৫.০১.২০২৪
১২	প্রভিশনাল তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	২০.০১.২০২৪
১৩	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা জারির তারিখ	৩০.০১.২০২৪
১৪	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রতি ইনফরমেশন মেমোরান্ডাম, ইভ্যালুয়েশন ম্যাট্রিক্স এবং রিকোয়েস্ট ফর রেজোলিউশন প্ল্যানস জারির তারিখ	০৩.০২.২০২৪
১৫	রেজোলিউশন প্ল্যান দাখিলের শেষ তারিখ	০৪.০৩.২০২৪
১৬	এক্সপ্রেশন অফ ইন্টারেস্ট জমার প্রসেস ই-মেল আইডি	ip.dadheechinfrastructures@gmail.com

শ্রী সৌমেন্দ্র পোদ্দার
দাধিক ইনফ্রাস্ট্রাকচার্স প্রাইভেট লিমিটেড-এর তরফে রেজোলিউশন প্রফেশনাল
রেজিস্ট্রেশন নম্বর: IBBI/IPA-001/IP-P00446/2017-18/10789
অথোরাইজেশন অ্যাসাইনমেন্ট বৈধ ০৯.০৩.২০২৪ পর্যন্ত
ঠিকানা: ১/৪২৭ গড়িয়াহাট রোড (সাউথ) ৫ম তল, কলকাতা, পশ্চিমবঙ্গ-৭০০০৬৮
তারিখ: ২৬.১২.২০২৩
স্থান: কলকাতা

Navi Mumbai airport launch by Dec 2024, to fly 12 mn in 1st yr

AJINKYA KAWALE & AMRITHA PILLAY
Mumbai, 25 December

STATUS CHECK
- **September 2024:** Airfield completion expected
- **December 2024:** Commercial operations to begin
- **2.9 km out of 3.7 km** of the runway complete

The outer structure of Navi Mumbai International Airport's first terminal building is almost ready. Right behind the under-construction building stands a partially demolished hill, which executives from the airport company hope the hill will be flattened by mid-January, paving the way for the first commercial take-off by December next year.

"We are ahead of schedule on the airfield, what is left is a small hill," a spokesperson for Navi Mumbai International Airport Ltd (NMIAL) said, adding that the airfield - which consists of a runway, taxiway, apron and others - is 60 per cent complete and the runway is at 70 per cent.

The hill was to be demolished in a joint effort by MIAL, who is the concessionaire and CIDCO—City and Industrial Development Corporation—for Navi Mumbai, which is the nodal authority for the project.

"What is left is CIDCO's part of the demolition. We have worked around the earlier delays of the demolition and should be able to meet timelines," said the spokesperson, who is hopeful the demolition would be completed by mid-January.

NMIAL is a jointly owned subsidiary with MIAL holding 74 per cent and the rest by CIDCO. MIAL is Mumbai International Airport Ltd (MIAL), which in turn is a jointly owned subsidiary of Adani Airport Holding Limited and Airport Authority of India (AAI). Aviation consultancy firm CAPA India in November said the airport is facing delays and is likely to commence commercial operations in 2025 instead of 2024.

Spokespeople from NMIAL remain confident of meeting the December 2024 timeline to start commercial operations from this new airport, which is to cater to 20 million passengers in the initial phase. "I see no challenge to the timelines, provided there is no other pandemic-like situation," a spokesperson added.

Even as the airport executives await the full demolition of the hill, work on other aspects has been set into motion.

"We are already in talks with airlines to start operations from this airport," the spokesperson said, "These are positive discussions with some asking us to start work on the second phase as well," the spokesperson said.

NMIAL is spending close to ₹17,000 crore in getting the initial phase ready.

The company is expected to start work on financial closure for the next phase only post-completion of the first. "Once a phase is complete, the project risk is out and funding costs lower," the spokesperson added.

There is another missing piece in the commencement of the airport's operations – connectivity. The Mumbai Trans-harbour link, which connects the island city of Mumbai to the satellite city of Navi Mumbai, is expected to start operations next month. However, work on the Ulwe Coastal Road connecting MTHL further to the Navi Mumbai Airport is yet to commence. Spokespeople for the airport company clarified that delays in such infra projects will not hamper connectivity, but said it will not be "ideal."

The Navi Mumbai Airport was first conceptualised to decongest Mumbai's sole international airport, where capacity is expected to peak at 60 million passengers in the next few years with a mix of international and domestic operations. Of the 20 million capacity in the initial phase, Navi Mumbai airport is expected to fly 12 million passengers in the first year of operations. "The airport will be ready for DGCA inspections from September onwards and aims to start in the winter schedule of 2024," the spokesperson said.

The second terminal of the Mumbai International Airport was opened to passengers in 2014 and stands out for its peacock-themed interiors, a vast collection of art on display and a crunch for aircraft parking space. Often spoken of as a second airport for Mumbai, the under-construction Navi Mumbai airport may offer certain dissimilarities – a lotus-themed interior, more space for private jets, a higher fee for parking for fossil-fuel-based vehicles and the lack of expensive artefacts. "We are a hardcore infrastructure company. We are exploring digital art for the airport," the spokesperson concluded.

Over 450 flights delayed as fog disrupts operations

DEEPAK PATEL
New Delhi, 25 December

PHOTO: REUTERS

FALLOUT
- 333 flights and 129 flights were delayed at the Delhi airport and the Hyderabad airport, respectively
- Temporary help desks set up at the Delhi airport's T3 forecourt, additional manpower deployed
- Staff given high visibility jackets, public address systems and radio transmission sets
- Meal boxes/food coupons arranged for passengers at Delhi airport

Dense fog on Monday morning caused disruptions to flight operations at Delhi and Hyderabad airports. According to Flightradar24.com, a total of 333 flights and 129 flights were delayed at the Delhi airport and the Hyderabad airport, respectively, until 12:30 pm on Monday.

At least eight flights were diverted from the Delhi airport to airports either in Jaipur or Ahmedabad between 6-9 am, sources said. Delhi and Hyderabad airports handle about a total of 1,200 daily flights and 480 daily flights, respectively. To prepare for fog-related disruption, GMR group-led Delhi International Airport Limited (DIAL) has set up temporary helpdesks at the T3 forecourt and deployed additional manpower from terminal operations teams. The terminal operations staff have been provided with high visibility jackets, public address systems and radio transmission sets for better coordination and communication. The staff deployed at critical positions will facilitate passenger movement and provide updated information.

Apart from these, arrangements of meals for passengers, in the form of meal boxes or food coupons at the food outlets, have been made. DIAL said it has facilitated the development and operations of a well-coordinated process between food outlets and airlines.

According to Flightradar24.com, a total of 95 arrivals and 238 departures were delayed at the Delhi airport until 12.30 pm amid fog. Similarly, a total of 40 arrivals and 89 departures were delayed at the Hyderabad airport until 12.30 pm amid fog.

Aviation Minister Jyotiraditya Scindia had earlier this month told Rajya Sabha that in order to prepare for the onset of the fog period, the number of inspections and special audits were increased over the last two years to enhance various facilities at airports and in the area of air navigation services.

Scindia had told Rajya Sabha that the airlines had been instructed to bring changes in their flight schedules in such a way that CAT-II and CAT-III non-compliant aircraft would not be operating during this period. CAT-II and CAT-III refer to different categories of Instrument Landing System (ILS) approaches, which are used to guide aircraft during their descent and landing in low-visibility conditions.

A CAT-II compliant aircraft can land on the runway with visibility as low as 300 metres.

FROM PAGE 1

Byju's...

The funding is expected to help the cash-strapped firm meet financial commitments, run company operations, and settle legal disputes with lenders. Byju's is also facing the challenge of significantly reducing its losses to establish a sustainable business model for the long term. An alleged lack of internal control of how the firm manages its resources and accounting practices was a major topic of discussion during the company's annual general meeting (AGM), held virtually on December 20. The meeting was attended by close to 60 shareholders. They pressed Raveendran for more transparency on the company financials and its latest state of affairs, according to sources.

Think and Learn passed all the resolutions, including the accounts for financial year 2022, during its AGM.

The AGM had two items on its agenda: Considering and approving the standalone and consolidated financials for FY22, and approving the appointment of MSKA and Associates (BDO in India) as its auditor.

Byju's has re-appointed accounting firm BDO its statutory auditor.

However, BDO officials were initially missing in the meeting. This angered the shareholders. They attended the meeting later, though they were not obliged to do so. They faced a barrage of questions from investors.

"The meeting was badly managed by the company," said a person aware of the meeting. "The shareholders felt considering the challenges the company was facing, the auditors should have made an exception and participated in the meeting.

"The auditor BDO later addressed all questions from shareholders before the company concluded the interactive three-hour-long meeting," Byju's reported.

India CEO Arjun Mohan presented Byju's 3.0 plan to the investors and shareholders. "This includes a significant focus on the hybrid model, offering both online and offline educational services," said a person who attended the meeting.

Mohan discussed the company's plan to enhance productivity, incorporating the latest developments in technology. The strategy centres on better monetising existing assets and expanding offering options across various price points and product ranges.

More on business-standard.com

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR DADHEECH INFRASTRUCTURES PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND INFRASTRUCTURE BUSINESS

(Under Regulation 36A(1)of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	**Dadheech Infrastructures Private Limited** PAN: AACCD5765A CIN: U14219WB2007PTC114838
2.	Address of the registered office	9/12, Lal Bazar Street 'E' Block, 4th Floor Kolkata - 700001, West Bengal, India
3.	URL of website	https://ipdipl.com/
4.	Details of place where majority of fixed assets are located	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate
5.	Installed capacity of main products/ services	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	One Contract was executed between Dadheech Infrastructures Pvt Ltd and Gajrup Infrahomes Pvt Ltd on 1st July'2021 for **Rs. 77,40,01,423** in Imphal, Manipur.
7.	Number of employees/ workmen	04 (Four)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details about the Corporate Debtor.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write an e-mail to ip.dadheechinfrastructures@gmail.com to seek further details.
10.	Last date for receipt of expression of interest	10-01-2024
11.	Date of issue of provisional list of prospective resolution applicants	15-01-2024
12.	Last date for submission of objections to provisional list	20-01-2024
13	Date of issue of Final list of Prospective Resolution Applicants	30-01-2024
14	Date of Issue of Information Memorandum, Evaluation Matrix and request for Resolution Plans to prospective resolution applicants.	03-02-2024
15	Last date for submission of resolution plans	04-03-2024
16.	Process email id to submit Expression of Interest	ip.dadheechinfrastructures@gmail.com

Mr. Soumendra Podder
Resolution Professional
For Dadheech Infrastructures Private Limited
Reg. No. IBBI/IPA-001/IP-P00446/2017-18/10789
Authorisation of Assignment Valid Upto: 09-03-2024
Address: 1/427 Gariahat Road (South) 4th Floor, Kolkata, West Bengal - 700068
Date : 26.12.2023 **Place : Kolkata**

PUBLIC NOTICE

Notice is hereby given that Mukesh Kumar s/o late Sh, Vishan Dass R/o, Building no. A/91 Flat no. B2 Duggal Colony Devlli Road Khan Pur New Delhi 110062 is applying to the Secretary to the Government of India in the Ministry of Home Affairs for Naturalization and that any person who knows any reason why Naturalization should not be granted should send a written signed statement of the facts to the said Secretary.

PUBLIC NOTICE

Dilipkumar Muljibhai Sarvaiya, Veena Dilip Sarvaiya and Aakash Dilip Sarvaiya ("We") hereby state that Mehul Sarvaiya and his wife Nikita Ayre ("They/Them") reside independently from us. They are solely responsible for their actions, decisions, and affairs, including any financial dealings. We disclaim any liability for past, present, and future activities, transactions, or engagements entered by Them with any individuals, banks, financial institutions, or any other persons. We are not responsible for any consequences, damages, or claims arising from their actions, decisions, and affairs, as They are not under our direct supervision or control. We have also disowned and debarred Them from all our assets. Anybody dealing with Them for any past/present/future transactions will be at their sole risk and discretion, for which We shall not be held liable for any such acts, deeds or transactions done by Them.
Date: 26 December 2023, Place: Mumbai
Sd/-
Dilipkumar Muljibhai Sarvaiya ,
Veena Dilip Sarvaiya , Aakash Dilip Sarvaiya

UNION TERRITORY OF JAMMU & KASHMIR

OFFICE THE SUPERINTENDING ENGINEER PWD (R&B) CIRCLE, SOUTH, JAMMU

TENDER NOTICE INVITING

e-NIT No.SESJ/05 of 2023-24 dated 13-11-2023.
Fresh short 2nd Time e-NIT No.SESJ/11 of 2023-24 dated 19-12-2023.

For and on behalf of the Lt. Governor of Union Territory of J&K, e-tenders are invited on percentagerate basis from approved and eligible Contractors registered with Union Territory of J&K/CPWD / BRO/Railways/ MES and other State/ Central Government for the work mentioned below :-

S. No	Name of Work	Cost Advertised			Cost of document (in Rs.)	Earnest Money Deposit in the form of CDR/FDR/BG	Time Allowed for com- of tender	Time and date of opening	Class of Contractor
		Construction Part	Maintenance Part lacs)	Total Cost					
Executive Engineer, PWD(R&B)Division, Satwari (Under NABARD)									
	Construction of roads at Prem Nagar Extension Bridge and Link road from Miran Sahib Marallian road to Ringh Road allied links including construction Drain/X-drainage in Miran Sahib area	Rs.318.62 Lacs	Rs.31.86 Lacs	Rs.350.48 Lacs	6000/- advertised	2% of the Months cost Rs. 700960/-	18 1400 hrs 05.01.2024	At or after class on	'A"

Position of AAA : Accorded
Position of Tech. Sanction = Accorded
Head of Account = NABARD
The Bidding documents Consist of qualifying information, eligibility criteria, specifications, bill of quantities (B.O.Q), Set of terms and conditions of contract and other details can be seen/downloaded from the departmental website http://jktenders.gov.in as per below schedule :-

1	Date of Issue of Tender Notice	19-12-2023
2	Period of downloading of bidding documents	From 20-12-2023 to 04-01-2024 upto 1800 Hrs
3	Date, Time and place of pre-bid meeting	28.12.2023 at 1400 hours in the Office of the Superintending Engineer PWD (R&B) Circle South, Jammu
4	Bid submission Start Date	20-12-2023 from 1800 hrs
5	Bid Submission End Date	04-01-2024 upto 1800 Hrs
6	Date & time of opening of Technical Bids (Online)	05.01.2024 at 1400 hrs in the office of the Superintending Engineer, PWD (R&B) Circle South, Jammu
7	Date & time of opening of Financial Bids (Online)	To be notified after technical bid evaluation is completed

Sd/-
(Er. Ashwani Kumar)
Superintending Engineer, PWD (R&B) Circle, South, Jammu
DIP/J-12995/23

INVITATION FOR EXPRESSION OF INTEREST FOR CERTAIN IDENTIFIED CATEROGY OF ASSETS OF FUTURE ENTERPRISES LIMITED

(Under Regulation 29 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN No.	**Future Enterprises Limited ("Company")** PAN : AAACP6317L CIN : L52399MH1987PLC044954
2	Address of the registered office	Knowledge House, Shyam Nagar, off. Jogeshwari-Vikhroli Link Road, Jogeshwari (East), Mumbai-400 060
3	URL of website	www.felindia.in
4	Category of assets identified for sale under Regulation 29	**Category 1** ▪ 0.51% Equity stake of Future Enterprises Limited in Future Generali India Insurance Company Limited. ▪ 25.18% Equity stake of Future Enterprises Limited in Future Generali India Life Insurance Company Limited. ▪ 49.81% Equity stake of Future Enterprises Limited in Sprint Advisory Services Private Limited. ▪ 49.82% Equity stake of Future Enterprises Limited in Shendra Advisory Services Private Limited. **Category 2** ▪ 39% Equity Stake of Future Enterprise Limited in Apollo Design And Apparel Parks Limited. ▪ 39% Equity stake of Future Enterprises Limited in Goldmohur Design And Apparel Park Limited.
5	Detailed invitation for expression of interest & other details of sale are available at URL:	Expression of interest is being invited for sale of identified category of assets of the Company under Regulation 29 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"). Please refer detailed invitation of expression of interest with other details, and relevant dates for subsequent events of the process, available at: https://felindia.in/cirp/EOI.html
6	Eligibility for interested parties is available at URL:	The interested parties must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016 and as per the eligibility criteria mentioned in the detailed invitation for expression of interest dated 26 December 2023 issued under Regulation 29 of the CIRP Regulations. Refer detailed invitation of expression of interest available at : https://felindia.in/cirp/EOI.html
7	Last date for submission of Expression of Interest	16 January 2024
8	Process email id to submit Expression of Interest	irp.future@gmail.com

sd/-
Avil Menezes
As Resolution Professional of Future Enterprises Limited
Authorization for Assignment valid till 27 November 2024
Registration No. IBBI/IPA-001/IP-P00017/2016-17/10041
Reg. Address : 106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri (E), Mumbai-400 093
Email : avil@caavil.com, irp.future@gmail.com
26 December 2023, Mumbai

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
FUTURE ENTERPRISES LIMITED
OPERATING IN MANUFACTURING OF TEXTILES AT MAHARASHTRA AND KARNATAKA, INVESTING ACTIVITIES AND LEASING OF RETAIL STORE INFRASTRUCTURE ACROSS INDIA.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN No.	**Future Enterprises Limited** PAN : AAACP6317L CIN : L52399MH1987PLC044954
2	Address of the Registered office	Knowledge House, Shyam Nagar, off. Jogeshwari-Vikhroli Link Road, Jogeshwari (East), Mumbai-400 060
3	URL of website	www.felindia.in
4	Details of place where majority of fixed assets are located	Maharashtra and Karnataka
5	Installed capacity of main products/ services	Manufacturing of garments :- (a) Trousers – 70,000 pieces / month (b) Shirts – 60,000 pieces / month Investments in other businesses including insurance business.
6	Quantity and value of main products / services sold in last financial year	As per the Financial Statements for FY 2022-23, the revenue from operations was INR 104.53 crores.
7	Number of employees/ workmen	As on 19 December 2023, the Corporate Debtor has approximately 796 employees / workmen.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Expression of interest is being invited for Clusters of assets of the Corporate Debtor in terms of Regulation 36A and Regulation 36B(6A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Please refer detailed invitation of expression of interest with details of Clusters of assets of the Corporate Debtor, and relevant dates for subsequent events of the process, available at : https://felindia.in/cirp/EOI.html Last available financial statements available at: https://felindia.in/cirp/investor.html List of creditors available at : https://felindia.in/cirp/claims.html
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The resolution applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Refer detailed invitation of expression of interest available at : https://felindia.in/cirp/EOI.html
10	Last date for receipt of expression of interest	16 January 2024
11	Date of issue of provisional list of prospective resolution applicants	21 January 2024
12	Last date for submission of objections to provisional list	26 January 2024
13	Date of issue of final list of prospective resolution applicants	28 January 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28 January 2024
15	Last date for submission of resolution plans	27 February 2024
16	Process email id to submit Expression of Interest	irp.future@gmail.com

sd/-
Avil Menezes
As Resolution Professional of Future Enterprises Limited
Authorization for Assignment valid till 27 November 2024
Registration No. IBBI/IPA-001/IP-P00017/2016-17/10041
Reg. Address : 106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri (East), Mumbai-400 093
Email : avil@caavil.com, irp.future@gmail.com
26 December 2023, Mumbai

Opinion,
Insight Out

Opinion, Monday to Saturday
To book your copy,
sms reachbs to 57575 or email order@bsmail.in
Business Standard
Insight Out
bsindia business.standard business-standard.com